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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	ABISHEK RAMAN FOR COUNSEL ON RECORDED	COUNSEL FOR RESPONDENTS 1 to 3	Abhishek Raman
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ORDER

Counsel for petitioner called but absent. Shri Abishek Raman, representing counsel for R1 to R3 present. Counsel for R4 called but absent. On the last date of hearing the counsel for petitioner was directed to file rejoinder. Representing counsel for R1 to R3 is directed to inform the counsel for petitioner regarding the next date of hearing. Put up on 17.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)